

[Print](#)**Defective Case Register from 2026-06-06 to 2026-06-06**

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|---------------------|----------------------------------|-------------------|--|
| 1 | D-ABLAPL/16880/2026 | MANORANJAN KHATUA | 2026-06-06 | Name of petitioner No.4 mentioned in C.title not tally with signature put in V.nama. |
| 2 | D-BLAPL/16932/2026 | DIPTI RANJAN BHOKTA | 2026-06-06 | Paragraphs incorrectly mentioned in petition as well as declaration of affidavit |
| 3 | D-ABLAPL/16348/2026 | ARCHANA MOHANTY | 2026-06-06 | 1.PS case number not correctly furnished in para no.2. 2. Name of the victim redacting from the page no.10 to 12. |
| 4 | D-WP(C)/25288/2026 | AJAYA KUMAR TRIPATHY | 2026-06-06 | 1. Date of order under Annexure-1 does not tally with Index. |
| 5 | D-BLAPL/17019/2026 | SANJIB KUMAR BHANJADEO | 2026-06-06 | 1. Welfare fee of Rs.50/- not paid in V..Nama |
| 6 | D-BLAPL/17015/2026 | TANMAYA KUMAR MOHANTY | 2026-06-06 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration |
| 7 | D-ABLAPL/15452/2026 | SUBODH KUMAR MOHANTY | 2026-06-06 | i)Name of the informant and her relatives be redacted from page no. 10.ii) For further S.R |
| 8 | D-ABLAPL/16960/2026 | SATYA NARAYAN MISHRA 4 | 2026-06-06 | 1. One of the ABLAPL number not correctly furnished in Reference certificate. |
| 9 | D-ABLAPL/16964/2026 | SAKTIDHARA MISHRA | 2026-06-06 | 1. PS case number not correctly furnished in para no.2. |
| 10 | D-WP(C)/24133/2026 | DEBAKANTA MOHANTY | 2026-06-06 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.50/- not paid. |
| 11 | D-WP(C)/24128/2026 | SANJAY KUMAR PATRA | 2026-06-06 | Annexures not page marked |
| 12 | D-WP(C)/24048/2026 | RAICHARAN MOHAPATRA | 2026-06-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 13 | D-ABLAPL/16887/2026 | ASIT KUMAR JENA | 2026-06-06 | i) Sl. no. 2 of the affidavit not correct.ii) Unredacted copy of annexure-1 be kept in sealed cover and redacted copy of annexure -1 be filed.iii) For further S.R |
| 14 | D-ABLAPL/16830/2026 | AMLAN SHAKTI PAUL | 2026-06-06 | 1. Date of disp.of in ref. certificate not tally with FIRs. detail. |
| 15 | D-CRLA/14726/2026 | PRASANTA KUMAR NANDA | 2026-06-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of the informant with address reflected in the FIR be kept in cover. |
| 16 | D-CONTC/25067/2026 | ADV. | 2026-06-06 | i) WP(c) no. not mentioned in reference certificate.ii) wp(c) no. not correctly mentioned in |

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| | | | | para 2 of the petition. |
| 17 | D-CRLMP/15579/2026 | MANORANJAN MUDULI | 2026-06-06 | 1. Name of the victim / informant and Relatives redacting from page no.9 and Acknowledgement Slip. 2. Mother of the victim mentioned in V.nama. |
| 18 | D-BLAPL/16872/2026 | SRINIBASH SATAPATHY | 2026-06-06 | i) Signature of the deponent not tally with his name mentioned in affidavit and cause title.ii) Pending the case mentioned in cause title not tally with Rejection order. |
| 19 | D-BLAPL/16879/2026 | SRINIBASH SATAPATHY | 2026-06-06 |) Signature of the deponent not tally with his name mentioned in cause title and Affidavit. ii) name of the Trial court Pending the case mentioned in cause title not tally with rejection order. |
| 20 | D-BLAPL/16886/2026 | LAMBODOR ACHARI | 2026-06-06 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Page no. 9 not properly scanning.Unredacted copy of annexure-1 be kept in sealed cover . D-BLAPL no. not mentioned on the sealed cover. |
| 21 | D-WP(C)/24165/2026 | MANORANJAN MISHRA | 2026-06-06 | C.fee of Rs.12/- to be paid in cause title. |
| 22 | D-ABLAPL/16895/2026 | GOPINATH MISHRA | 2026-06-06 | i) Age of the petitioner in cause title not tally with affidavit.ii) Unredacted copy of Annexure-1 be kept in sealed cover and redacted copy of annexure-1 be filed.iii) For further S.R. |
| 23 | D-ABLAPL/16894/2026 | AMITAV TRIPATHY | 2026-06-06 | i) Page no. 10 not neat. |
| 24 | D-BLAPL/16526/2026 | SARADA PRASAD DASH | 2026-06-06 | 1. HBAWF Fee Rs.50/- to be paid on V.nama |
| 25 | D-CONTC/25216/2026 | MOHIT KUMAR PATI | 2026-06-06 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Date of order in index vide annex.2 not tally with para.2 of petition. |
| 26 | D-WP(C)/24173/2026 | PRANAB RANJAN CHHATOI | 2026-06-06 | Annex-1 not neat and legible |
| 27 | D-CRLMP/13124/2026 | SK. ZAFARULLA | 2026-06-06 | 1.Original Affidavit to be kept in closed cover |
| 28 | D-WP(C)/24186/2026 | RABINDRA NATH PRUSTY | 2026-06-06 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 29 | D-ABLAPL/16898/2026 | ARIJEET MISHRA | 2026-06-06 | i) Year of the P.S. case no. and G.R. case no. not correctly furnished in synopsis and para-1 and Prayer of the petition. |
| 30 | D-CONTC/25073/2026 | ADV | 2026-06-06 | i) WP(c) no. not mentioned in reference certificate. |
| 31 | D-CONTC/25219/2026 | MOHIT KUMAR PATI | 2026-06-06 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |

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| | | | | 1. synopsis and date chart not furnished in index and annexs. are not marked.2. Date of order in index vide annex.2 not tally with para.2 of petition. |
| 32 | D- CONTC/23684/2026 | ADV. | 2026-06-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 33 | D- ABLAPL/16882/2026 | SK. KALIM UDDIN | 2026-06-06 | i) page no. 10 not legible. |
| 34 | D- CONTC/25215/2026 | MOHIT KUMAR PATI | 2026-06-06 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. synopsis and date chart not furnished in index. |
| 35 | D- CONTC/25064/2026 | ADV. | 2026-06-06 | i) Wp(c) no. not mentioned in reference certificate. |
| 36 | D- CONTC/25075/2026 | ADV. | 2026-06-06 | WP(c) no. not mentioned in reference certificate. |
| 37 | D- BLAPL/17040/2026 | PRAMOD CHANDRA SEJPADA | 2026-06-06 | 1. Reference certificate not properly furnished. |
| 38 | D- ABLAPL/16966/2026 | PRADIPTA BEURA | 2026-06-06 | 1. Age of the petitioner in cause title not tally with Affidavit. |
| 39 | D- CONTC/18746/2026 | ADV. | 2026-06-06 | 1. Date of order not correctly furnished in Prayer of the petition |
| 40 | D- ABLAPL/16910/2026 | MANORANJAN MUDULI | 2026-06-06 | Name of petitioner No.3 mentioned in C.title not tally with the signature put in V.nama. |
| 41 | D- ABLAPL/16912/2026 | MANORANJAN MUDULI | 2026-06-06 | Page No. 12 not legible. |
| 42 | D- ABLAPL/16904/2026 | AMITAV TRIPATHY | 2026-06-06 | Name and details of Informant/relation mentioned in Annexure-1 need not be disclose and kept in closed envelop. |
| 43 | D- ABLAPL/16799/2026 | BINI MISHRA | 2026-06-06 | 1. Court fee Rs. 2/- to be paid in v.nama. |
| 44 | D- ABLAPL/16853/2026 | PRASANNA KUMAR MISHRA | 2026-06-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Affidavit is Not in Proper Format As per High Court Rule Chapter-VI |
| 45 | D- ABLAPL/16909/2026 | BIPIN KUMAR NAYAK | 2026-06-06 | Page No. 8 12 to 13 not legible. |
| 46 | D- ABLAPL/16836/2026 | SATYA NARAYAN MISHRA 4 | 2026-06-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Name of the Informant mentioned in para-2 of the petition and ii)Name and details of |

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| | | | | Informant/relative mentioned in Annexure-1 be redacted. Thereafter, put up for S.R. |
| 47 | D- ABLAPL/16937/2026 | SABYASACHI MISHRA | 2026-06- 06 | 1. Age of the petitioner no.6 not furnished in the cause title. |
| 48 | D- ABLAPL/16959/2026 | SATYA NARAYAN MISHRA 4 | 2026-06- 06 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annexure-2 not marked and not page marked on the file.2. Page no.13 not neat and legible |
| 49 | D- ABLAPL/16955/2026 | JITENDRA KUMAR MISHRA (2) | 2026-06- 06 | 1. Annexure-1 and 2 not properly page marked in Index |
| 50 | D- ABLAPL/16915/2026 | LAGNAJIT PATTNAIK | 2026-06- 06 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Affidavit not done by any of the petitioner. The same has done by Advocate Clerk. |
| 51 | D- BLAPL/17002/2026 | SURYAKANTA DWIBEDI | 2026-06- 06 | 1. As per rejection order under Annexure-2 name of the Lower court does not tally with Synopsis and petition |
| 52 | D- ABLAPL/16917/2026 | MIHIR KANTA RATH | 2026-06- 06 | Page No. 9-10 and 15 not legible |
| 53 | D- ABLAPL/16935/2026 | BHARAT BHUSAN ROUTRAY | 2026-06- 06 | 1. Mobile number of the Informant/Victim to be redacted in page no.9. |
| 54 | D- CRLMC/12425/2026 | DEBASIS MISHRA | 2026-06- 06 | 1. Name of the Informant/Victim to be redacted in page nos.14 19 20 and 21. |
| 55 | D-WP(C)/24043/2026 | RAICHARAN MOHAPATRA | 2026-06- 06 | 14-NOT PROPERLY INDEXED. |
| 56 | D-WP(C)/24250/2026 | SHASHANKA SHEKHAR PATRA | 2026-06- 06 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Opp. party nos. 2 and 3 is same person and same Address in cause title |
| 57 | D-WP(C)/24249/2026 | SHASHANKA SHEKHAR PATRA | 2026-06- 06 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Opp. party no.2 repeated twice in cause title. 2. Name of the petitioner not furnished in v.nama. |
| 58 | D-WP(C)/24252/2026 | SHASHANKA SHEKHAR PATRA | 2026-06- 06 | 14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page marked not in Index. 2. OP. party Nos. 2 and 3 Same person and same Address. |
| 59 | D-WP(C)/25872/2026 | PADMANAVA JENA | 2026-06- 06 | 1. Occupation not correctly furnished in Affidavit. 2. Page no.20 repeated twice |

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| 60 | D-WP(C)/24251/2026 | SHASHANKA SHEKHAR PATRA | 2026-06-06 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 61 | D-CONTC/25094/2026 | ADV. | 2026-06-06 | i) WP(c) no. not mentioned in reference certificate. |
| 62 | D-CONTC/25082/2026 | NIHAL RATH | 2026-06-06 | i) WP(c) no. not mentioned in Reference certificate. |
| 63 | D-CONTC/25085/2026 | ADV. | 2026-06-06 | i) WP(c) no. not mentioned in Reference certificate. |
| 64 | D-WP(C)/25834/2026 | DR. JANMEJAYA RAY | 2026-06-06 | 1. Annex.1 of affidavit not tally with C.T.2. PAGE NO. 11 PARTIALLY LEGIBLE |
| 65 | D-BLAPL/16900/2026 | RAJIB LOCHAN PATNAIK | 2026-06-06 | Free copy of Rejection order not filed. |
| 66 | D-ABLAPL/16931/2026 | SUSANTA KUMAR TRIPATHY | 2026-06-06 | 1. Page Nos. 9 and 10 are not legible properly. The name of the Victim and name of her father and brother and address may be redacted from the F.I.R Copy under Annexure 1 |
| 67 | D-BLAPL/17033/2026 | AMLAN SHAKTI PAUL | 2026-06-06 | 1. Paragraph no. not correctly furnished in the petition. |
| 68 | D-CONTC/25088/2026 | ADV. | 2026-06-06 | I) WP(c) case no. not mentioned in reference certificate |
| 69 | D-ABLAPL/16926/2026 | BIDYADHAR MANSING | 2026-06-06 | 1.The name of the Victim may be redacted from the Cause Title . 2. F.I.R.copy in Annexure 1 may be kept in sealed cover. |
| 70 | D-ABLAPL/16890/2026 | AMITAV TRIPATHY | 2026-06-06 | Name and details of the Informant/relation mentioned in Annexure-1 2 need not be disclose and kept in closed envelop |
| 71 | D-CONTC/25096/2026 | ADV. | 2026-06-06 | I) WP(c) case no. not mentioned in reference certificate |
| 72 | D-ABLAPL/16905/2026 | SUSANTA KUMAR BARAL | 2026-06-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Provision Of Law incorrectly Furnished On Top Of Cause Title. |
| 73 | D-WP(C)/24299/2026 | PADMALAYA MOHAPATRA | 2026-06-06 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 74 | D-BLAPL/16914/2026 | PRASANNA KUMAR MISHRA | 2026-06-06 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Year of C.T. case No. mentioned in petition not tally with Rejection order. 2.Name AND details of Informant-cum-victim/relative need not be disclose and kept in closed envelop |
| 75 | D-BLAPL/17027/2026 | SUBRAT MISRA | 2026-06-06 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. L.A.A.fee of Rs.10/- not paid in V.nama. |

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| 76 | D- ABLAPL/16891/2026 | BINI MISHRA | 2026-06-06 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Court fees of Rs.2/- not affixed in V.nama. |
| 77 | D- BLAPL/16729/2026 | AMITAV TRIPATHY | 2026-06-06 | 1.As per impugned order under Annexure-2,Nomenclature of the case(Special 2(a)C.C.Case) not correctly furnished in Synopsis and petition |
| 78 | D- BLAPL/17021/2026 | SANJIB KUMAR BHANJADEO | 2026-06-06 | 1. Welfare fee of Rs.50/- not paid in V>Nama.2.C.Copy/Free copy of rejection order to be filed |
| 79 | D-FAO/23442/2026 | PRAMOD KUMAR TRIPATHY | 2026-06-06 | 1.Receipt not Filed.I.A filed for time to file the certificate of Deposit.2.D.Notarial Fee of Rs.29/- not affixed in the I.A. |
| 80 | D- ABLAPL/16837/2026 | MANORANJAN DAS | 2026-06-06 | Age of petitioner No.2 not mentioned. |
| 81 | D- ABLAPL/16854/2026 | SUDEEP KUMAR SARANGI | 2026-06-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Name of the Informant/ her husband mentioned in Synopsis, para-1 of the petition be redacted. ii) Name and details of Informant/relative mentioned in Annexure-1 need not be disclose and kept in closed envelop. Thereafter, put up for S.R |
| 82 | D-WP(C)/24298/2026 | ALOK KUMAR MOHAPATRA | 2026-06-06 | page no. 12 not available. |
| 83 | D- CRLMC/16533/2026 | RITURANJAN CHHOTARAY | 2026-06-06 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the deponent in affidavit and V.nama does not tally with cause title |
| 84 | D- BLAPL/17022/2026 | PRASANTA KUMAR SAHOO | 2026-06-06 | 1. As per record,Annexures-1 and 2 not properly page marked in Index. |
| 85 | D- ABLAPL/16856/2026 | SATYANARAYAN MISHRA | 2026-06-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Name of the Informant mentioned in Para-1 of the petition be redacted. ii)Name and details of Informant/relative mentioned in Annexure-1 need not be disclose and kept in closed envelop. Thereafter, Put up for S.R. |
| 86 | D- CRLMP/12650/2026 | ARUN KUMAR BEHERA | 2026-06-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. |

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| | | | | 1. photograph of victim to be redacting from the page no.15. 2. Name of the victim / informant and relatives need not be disclosed in connection with Annexures, Original affidavit, Original V.nama and kept in closed cover. |
| 87 | D-BLAPL/17043/2026 | PANCHANAN PANIGRAHI | 2026-06-06 | 1. Sl. no.2 not correctly furnished in Affidavit |
| 88 | D-FAO/23495/2026 | DILLIP KUMAR SAHU | 2026-06-06 | 1. Period of Delay 2207 days.I.A for condonation of delay Not Filed. |

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 06-06-2026 (CASES FILED BEFORE 2024)**

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|---------------|----------------------|--------------------|---|--|
| 1 | RSA/560/2014 | RSA/560/2014 | M/S.SOUMYA MISHRA | OTHERS. DELAY OF 5752 DAYS . IA NOT FILED OTHERS. LEAVE PETITION TO PROSECUTE THE APPEAL TO BE FILED |
| 2 | RSA/559/2014 | RSA/559/2014 | M/S.SOUMYA MISHRA | OTHERS. DELAY OF 5752 DAYS . IA NOT FILED OTHERS. LEAVE PETITION TO PROSECUTE THE APPEAL TO BE FILED OTHERS. COURT FEE PAYABLE TO BE CORRECTED IN MEMO OF APPEAL |
| 3 | RSA/345/2003 | RSA/345/2003 | M/S. B.C.PATRY | OTHERS. DCF OF RS 98 /- TO BE PAID OTHERS. DAF OF RS 4.50 /- NOT PAID |
| 4 | RSA/100/2004 | RSA/100/2004 | M/S.SUNAKAR JENA | OTHERS. DELAY OF 743 DAYS . IA NOT FILED 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |

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| 5 | RSA/561/2014 | RSA/561/2014 | M/S.PITAMBAR PANDA | OTHERS. DELAY OF 74 DAYS .IA NOT FILED OTHERS. R-13 NOT MADE PARTY IN TRIAL COURT |
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